

(S)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
DELHI.

Registration (O.A.) No. 1051 of 1986

P.K. Rathod	....	Applicant.
Versus		
S.C. Arya & others	....	Respondents.

Connected with

Registration (O.A.) No. 574 of 1986

Dhirendra Kumar	....	Applicant.
Versus		
Union of India & others	....	Respondents.

Connected with

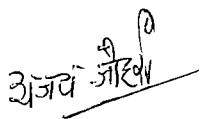
Registration (O.A.) No. 404 of 1987

Smt. Dakshaben B. Patel	....	Applicant.
Versus		
Union of India and others	....	Respondents.

-----

Hon'ble Justice Amitav Banerji, Chairman (J).  
Hon'ble Ajay Johri, Member (A).

For judgments see our judgment of date passed in O.A.  
NO. 574 of 1986, Dhirendra Kumar v. Union of India & others.

  
MEMBER (A).

  
CHAIRMAN (J).

Dated: February 15, 1989.  
PG.